

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2013

Dated : 3rd October, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

M/s. Puri Oil Mills Ltd. ... Appellant(s)

Versus

**Haryana Power Purchase
Centre & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Ms. Bina Gupta
Mr. Abhay Anand

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Raghujeet Singh Madan

ORDER

Heard learned Senior Advocate for the appellant for some time.

Post the matter for further hearing on **10th October, 2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

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